

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2645
ANSWERED ON:16.08.2004
COMPENSATION FOR LOSS OF FOODGRAINS
Sidhu Shri Navjot Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government of Punjab has approached Union Government for grant of compensation by FCI for the loss on account of foodgrains damaged due to slow movement;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): Yes, Sir. The Government of Punjab has submitted a claim of Rs. 194.39 crores towards reimbursement on account of losses.
- (c): The Government has asked the Punjab Government to submit the relevant details of the damaged wheat to the FCI, with documentary evidence.